(b) The Government have been encouraging the establishment of these factories and the applications for the manufacture of these items are considered on merits.

CONTRACT FOR SUPPLY OF TURBO-GENERATORS BY U.S.S.R.

991. SHRI K. SUNDARAM: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether any contract was signed with Soviet Russia for supply of two powerful Turbo-Generators for the Hardwar Heavy Electrical Equipment Plant; and

(b) if so, what are the terms of the contract?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) No, Sir. But Bharat Heavy Electricals Unit at Hardwar does enter into contracts with Soviet Russia for supply of completing equipments for Turbo-Generators which that plant has to supply to various State Electricity Boards.

(b) Does not arise.

MANUFACTURE OF MACHINERU FOR SPINNING SYNTHETIC FIBRE

992. SHRI K. SUNDARAM: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether Government have decided to license indigenous manufacture of machinery for spinning Synthetic fibre melt Spun type and Synthetic fibre non-melt Spun type; and

(b) if so, the conditions and terms of licensing?

1048RSD—4.

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) and (b) Government have issued a Press Note on the 12th July, 1967 inviting applications by 31st October, 1967 for grant of licences under the Industries (Development and Regulation) Act, 1951, for the manufacture of machinery for synthetic fibre melt spun type and synthetic fibre non-melt spun type and applications will be placed before the Licensing Committee after scrutiny.

रेलवे द्वारा उठाई गई हानि

993. श्री श्रीकृष्ण दत्त पालीवाल : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या इस बात का अनुमान लगाया गया है कि (i) बिना टिकट सफर किया जाने से, (ii) लापरवाही से माल लादने-उतारने के फलस्वरूप होने वाली टूट-फूट से, और (iii) जनता के माल तथा खुद रेलवे के सामान आदि की चोरी से रेलवे को प्रतिवर्ष कितना नुकसान होता है; यदि हां, तो इस सम्बन्ध में 1966-67 के दौरान के क्या आंकड़े हैं; और

(ख) इस नुकसान को रोकने के लिए क्या सरकार ने कोई कारगर कदम उठाये हैं; और यदि हां, तो उसका ब्योरा क्या है ?

†[LOSS INCURRED BY RAILWAYS

993. SHRI S. K. D. PALIWAL: Will the Minister of RAILWAYS be pleased to state:

(a) whether any estimates have been made to find out the loss incurred annually by the Railways through (i) travelling without ticket, (ii) breakage as a result of careless handling of goods, and (iii) pilferage of private consignments and Railway

†[ ] English translation.

goods and if so, what are the figures in this regard during 1966-67: and

(b) whether any effective steps have been taken by Government to prevent such losses, and if so, what are the details thereof?]

रेल मंत्री (श्री सी० एम० पुनाचा) : (क) (i) मोटे तौर पर अनुमान है कि बिना टिकट यात्रा के कारण प्रति वर्ष 9 करोड़ रुपये की हानि होती है।

(ii) क्षतिपूर्ति के दावों के किये गये भुगतान के अनुसार टूट-फूट से लगभग 13 लाख रुपये की हानि हुई।

(iii) क्षतिपूर्ति के दावों के भुगतान के अनुसार बुक किये गये माल और पार्सल से चोरी और उठाईगिरी के कारण लगभग 244 लाख रुपये की हानि हुई।

(ख) बिना टिकट यात्रा को कम करने के लिए अधिकाधिक विशेष जांच और मजिस्ट्रेट द्वारा जांच करायी जा रही है।

टूट-फूट और उठाईगिरी रोकने के लिए किये गये उपायों में से सक्षेप में कुछ इस प्रकार हैं:—

(i) कर्मचारियों और मजदूरों को माल सावधानी से चढ़ाने और उतारने की शिक्षा देना और समय समय पर चढ़ाने उतारने में लापरवाही बन्द करो अभियानों का आयोजन करना।

(ii) माल चढ़ाने और उतारने के समय उचित पर्यवेक्षण की आवश्यकता पर जोर देना।

(iii) निभार की व्यवस्था पर जोर देना।

(iv) कीमती माल ढोने वाले माल-डिब्बों में ठीक तरह से रिबेट और ई० पी० लाक की व्यवस्था करना ताकि चलती गाड़ियों में चोरियां रोकी जा सकें।

(v) लगेजयान, पार्सलयान आदि में ताले की व्यवस्था को सुनिश्चित करना।

(vi) सुरक्षा की व्यवस्था पर भी यथोचित ध्यान दिया जाता है। जो उपाय किये गये हैं, उनमें रक्षात्मक दीवालों की व्यवस्था, अच्छी रोशनी, माल-गोदामों और यार्डों में रेलवे सुरक्षा दल के कर्मचारियों को तैनात करना शामिल है।

†[THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) (i) A rough estimate of loss due to ticketless travel is Rs. 9 crores per annum.

(ii) Loss resulting from breakages, as reflected in compensation claims paid, was Rs. 13 lakhs approximately.

(iii) Theft and pilferage from goods and parcels booked, as reflected in compensation claims paid, was Rs. 244 lakhs approximately.

(b) More special checks and magisterial checks are being conducted to minimise ticketless travel.

Some of the steps being taken to prevent breakages and pilferage are briefly described below:—

(i) Educating staff and labour in careful handling of goods and organising now and again 'stop rough handling' campaigns;

(ii) stressing the need for proper supervision during loading and unloading;

(iii) insistence on provision of dunnage;

(iv) proper riveting of wagons and E. P. locking of wagons carrying valuable goods so as to prevent running train thefts;

(v) ensuring padlocking of luggage vans, parcel vans, etc;

†[ ] English translation.

(vi) security arrangements are also given due attention. The measures taken include provision of protective walls and better lighting, posting of R.P.F. personnel in goods sheds and yards.]

SUPPLY OF TYRES

994. SHRI K. SUNDARAM: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether the Automobile Manufacturers have complained to the Union Government about the inadequate supply of tyres for original equipment; and

(b) if so, what action has been taken in the matter?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) Yes, Sir.

(b) Meetings of the various tyre manufacturers were convened recently and it was impressed upon them to take all possible measures to step up the production of the various categories of tyres to the maximum extent so that the production of vehicles is not adversely affected for want of adequate supplies of tyres.

QUALITY CONTROL AND PRE-SHIPMENT INSPECTION OF COMMODITIES FOR EXPORTS

995. SHRI K. SUNDARAM: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that Government have decided to bring exports of foot-wear, paints and allied chemicals under compulsory quality control and pre-shipment inspection scheme with effect from September, 1967; and

(b) what are the other commodities proposed to be brought under compulsory quality control by the Government?

THE MINISTER OF COMMERCE (SHRI DINESH SINGH): (a) Yes, Sir.

(b) During the current year it is proposed to bring Bicycles and accessories, Sewing Machines, Electric Fans, Small tools and hand tools, Power Driven Pumps, Diesel Engines, Automobile spares components and ancillaries, Expanded metals, Steel Trunks, Stainless steel utensils, Jute sacking cloth and Dried Fish under the scheme.

बख्तियार-बिहारशरीफ लाइट रेलवे के स्टेशन मास्टर का सेवा से हटाया जाना और उनको मिलने वाली रकम का भुगतान न किया जाना

996. **श्री रेवती कान्त सिन्हा**: क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि जब 1962 मे बख्तियार-विहारशरीफ लाइट रेलवे का प्रबंध सरकार ने अपने हाथ में लिया था तब उक्त लाइट रेलवे के सभी कर्मचारियों को पूर्वी रेलवे की सेवा में रख लिया गया था, किन्तु बख्तियारपुर के स्टेशन मास्टर श्री मिश्रीलाल को सेवा से हटा दिया गया था;

(ख) क्या यह भी सच है कि श्री मिश्रीलाल को उनके भविष्य निधि और सेवाकाल के बोनस के रुपयों का अभी तक भुगतान नहीं किया गया है; और

(ग) यदि उपरोक्त भाग (क) तथा (ख) का उत्तर हां हो, तो श्री मिश्रीलाल को सेवा से हटाने और उनके रुपयों का अभी तक भुगतान न करने के क्या कारण है तथा उनको कब तक रुपयों का भुगतान कर दिया जायेगा ?